Central Administrative Tribunal, Principal Bench

R.A. No. 62/2001 In O.A. No.1037/2000

New Delhi this the (May of February, 2001

HON'BLE MR.KULDIP SINGH, MEMBER (JUDL)

- 1. Union of India through The General Manager Northern Railway, Baroda House, New Delhi.
- 2. The Chief Electrical Engineer,
 Northern Railway, Head Quarter Office,
 Baroda House,
 New Delhi.
- 3. The Divisional Railway Manager,
 Northern Railway, Muradabad Division,
 Muradabad. ..Peitioners in the

Versus

- 1. Azanatulla Khan S/o Sh. Wahidulla Khan working as Painter at Northern Railway Station, Muradabad.
- 2. Hari Om Gupta S/o Sh.C.P. Gupta working as Switch Board Attendant, at Northern Railway Station, Chandausi District Muradabad. ...Respondents.

Order By Circulation

Hon'ble Mr. Kuldip Singh, Member (J)

RA 62/2001 has been filed by the respondents for review of the order passed in OA 1037/2000 on 20.12..2000.

- After going through the RA, I find that the petitioners have been unable to point on any error apparent on the face of record which may call for review of the order and moreso, the present RA does not fall within the ambit of Order 47 Rule 1 CPC read with Rule 22(3)(f)(i) of the Administrative Tribunal's Act.
- 3. In view of the above, nothing survives in the RA, which is accordingly dismissed.

Kuldip Singh)
Member(J)

/Rakesh